

2. M/s. Popley Kewahram Ghanshamdas Jewellers, Bombay
3. M/s. N. K. Jewellers, New Delhi
4. M/s. Jewellers Narandas, Bombay.
5. M/s. Yousuf Fazlehusen Zaveri, Bombay.
6. M/s. P. M. Dwarkadas, Bombay.
7. M/s. Tribhovandas Bhimji Zaveri, Bombay.
8. M/s. Neelam Exports, Bombay.
9. M/s. Golden Star Jewellery Pvt. Ltd., Bombay.
10. M/s. S. Kaysons Enterprise, Bombay

(b) The cut and polished diamonds, utilised in jewellery exports are mainly out of imported rough diamonds.

Seizures by the Department of Customs

3927. DR. YELAMANCHILI SIVAJI : Will the Minister of FINANCE be pleased to state :

(a) what are the details of seizures made by the Department of Customs at various airports and elsewhere during the past six months;

(b) how many arrests have been made in these cases; and

(c) whether any kingpins have been caught as a result of these seizures.

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA) : (a) During the period from January to June, 1988, goods worth Rs. 55.73 crores (provisional) were seized at the various international airports and goods worth Rs. 184.79 crores (provisional) were seized throughout the country by the Customs authorities.

(b) and (c) 1697 (provisional) persons including persons involved in major cases have been arrested by the Customs authorities during the above period.

Rehabilitation of Pick-Pockets

3928. DR. YELAMANCHILI SIVAJI : Will the Minister of FINANCE be pleased to state :

(a) is it a fact that the State Bank of India started in some parts of the country a scheme of financing pick-pockets in a bid to rehabilitate them;

(b) if so, how much money has been disbursed so far and what are the results thereof; and

(c) whether there is any proposal under Government's consideration to extend the same scheme to all nationalised banks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) :

(a) and (b) Reserve Bank of India has reported that on the advice of Superintendent of Police, Kakinada, State Bank of India (Main), Kakinada Branch has financed thirty two pick-pockets and one ex-convict under Differential Rate of Interest (DRI) Scheme to the tune of Rs. 0.98 lakh for their rehabilitation.

(c) There is no special scheme for financing pick-pockets as such. However, all public sector banks are free to finance such persons under the existing schemes based on their commercial judgement and on the merits of each case.

Bomb blasts in the Country

3929. SHRI HARVENDRA SINGH HANSPAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there were a large number of bomb blasts in the country during the last three months ;

(b) if so, the details thereof;

(c) whether any positive clue has been found about the planting of these bombs; and

(d) if so, the number of persons arrested in this connection so far and further steps taken by Government to keep the public alert from such bomb blasts ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL,

PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) :

(a) to (d) Information in respect of Tamil Nadu, Haryana and Karnataka is given in the attached Statement (See below) Seven States and six Union Territories have furnished nil information. Information from the remaining States and Union Territories is still awaited and will be laid on the Table of the House.

Statement

Name of the States	No. of bomb blasts during May-June and July, 1988	Details of the incidents and whether positive clues have been found.	No. of persons arrested and steps taken
Tamil Nadu	Two	Bomb blast occurred on 18-5-88 inside Government Botanical garden Uthagamandalam (Nilgiri district) One bomb blast on 17-6-88 at the rear of District Police office, Coimbatore (Urban). No one was injured. The supporters of Late Tamil arasan's Tamilar Viduthalai Padai (Tamil Nadu Liberation Army), the Tamil Chauvanists, Tamil Nadu CPI-ML and Sri Lankan Tamil Militant Group, TMPP were responsible for the bomb blasts.	25 persons were arrested and careful which is being kept on the activities of the agencies involved.
Haryana	One	On 19-6-1988 a bomb exploded in front of a TV shop at Thanesar, (Kurukshetra). 15 persons died and 31 were injured.	Two accused reported to be responsible for this incident were killed in an encounter in Punjab.
Karnataka	Six	The cases occurred at Sidlaghatta in Kolar district, two in May, three in June and one in July, 1988. In all the cases explosives were of crude and country type.	Local Police has been alerted and the public advised not to touch any explosives substance and pass on useful information to the police.